

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1136(KB)2020
IA(I.B.C)/1916(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	VIKAS PRAKASH GUPTA RP MAN TUBINOX LTD. VS BASANT MARKETING LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pallabi Roy, Adv.] For the Liquidator
Mr. Anal Basu] Liquidator-in-person

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1916(KB)2023:**
 - a. Deputy Registrar, National Company Law Tribunal, Kolkata Bench is directed to coordinate with the concerned Police Station in compliance of our direction vide our order dated 24th April, 2024 and give a report.
 - b. List the matter on **03.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**